

# High Court of Jammu & Kashmir and Ladakh

(Office of the Registrar General at Srinagar)

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**Subject:- Corrigendum to notification No. 1841 of 2024/RG/GS dated 08.08.2024 regarding filling up of 16 posts of District Judges through Direct Recruitment.**

## Corrigendum

Please read Advertisement Notice No. of the subject advertisement as '**Advertisement Notice No. 05 of 2024/RG/GS dated 08.08.2024**' instead of '**Notification No. 1841 of 2024/RG/GS dated 08.08.2024**' as the same was mentioned inadvertently.

**By Order.**

  
**Additional Registrar (Adm.)**

**Dated: 12.08.2024**

**No: 35323-70/RG/GS**

**Copy of the above forwarded to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_;  
*.... for kind information of their Lordships.*
3. Registrar Judicial(s), High Court of J&K and Ladakh, Jammu/Srinagar for information;
4. Registrar Computers (I.T), High Court of J&K and Ladakh for information and with the request to take requisite steps regarding facilitating receipt of applications through online mode;
5. All Principal District and Sessions Judges, UTs of J&K and Ladakh;
6. Registrar Recruitment, High Court of J&K and Ladakh;  
*.....for information.*
7. Director Information, J&K, Jammu/Srinagar for information and publication in the next issue of leading newspapers in Jammu/Srinagar and publication through electronic media.
8. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar for information and with the request to upload the same on the official website of the High Court.
9. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
10. Order File.

  
**Additional Registrar (Adm.)**

*Mohar*  
12/08